

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 321/2013

IN THE MATTER OF:

Pasco Software 1 Park Ltd.

.....Petitioner

SECTION : UNDER SECTION 101-104

Order delivered on 21.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

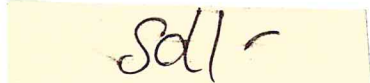
For the Petitioner(s) : Mr. Rupesh Gupta & Mr. Preet Pun, Advocates

ORDER

Learned company prosecutor applies for one last opportunity to file the report of the Regional Director as pointed out in the order dated 18.07.2017.

Let the needful be done within a week with a copy in advance to the learned counsel for the petitioner.

List for further consideration on 06.09.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

21.08.2017
Vineet